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ITEM NO.68

REGISTRAR COURT. 2 SECTION III  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 609/2016

ORIENTAL STRUCTURAL ENGINEERS(P) LTD.  
VERSUS

Appellant(s)

STATE OF U.P. & ORS.

Respondent(s)

WITH

C.A. No. 621/2016

(With interim relief and office report)

Date : 11/04/2017 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal,Adv.

For Respondent(s) Mr. Abhinav Malik,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Filing of Statement of Case is not mandatory as per amended Supreme Court Rules, 2013. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)  
Registrar

MG